

**House Listing Operations for 1991  
Census**

8038. SHRI YASHWANTRAO PATIL:  
Will the Minister of HOME AFFAIRS be  
pleased to state:

(a) whether the house listing operations  
for the 1991 Census have been started;

(b) if not, when it is likely to start;

(c) the details and the objective thereof  
alongwith the time by which the task is likely  
to be completed: and

(d) the number of persons engaged on  
the task, State-wise?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
SUBODH KANT SAHAY): (a) Yes, Sir.

(b) Does not arise in view of (a) above.

(c) The main objective of the house-  
listing operations is to prepare a frame for  
the main census in 1991 so as to locate and  
identify all places which are occupied or  
used or which are likely to be occupied or

used by people. It is a primary and important  
step in the census. Apart from listing build-  
ings, census houses and households, infor-  
mation on the following items is also col-  
lected in the houselisting operations; Pre-  
dominant construction material of wall, roof  
and floor of census house, purpose for which  
census house is used, whether the house-  
hold lives in owned or rented house, number  
of living rooms in the occupation of house-  
hold, facilities available to the household like  
drinking water supply, electricity and toilet,  
type of fuel used for cooking and number of  
persons normally residing in the household.

The third economic census has also  
been integrated with the houselisting opera-  
tions. The houselisting operations will last  
for about a month or so in each state/union  
territory during the period April to September  
1990 according to a calendar of operations  
drawn for each State/Union Territory for this  
purpose.

(d) The number of part time enumera-  
tors and supervisors deployed/proposed to  
be deployed for filling in the houselist sched-  
ule State-wise are given in the statement  
given below.

**STATEMENT**

*The number of Enumerators/Supervisors deployed/proposed to be deployed for the houselisting operations for the 1991 census*

Sl. No.	India/State/Union Territory	Enumerators	Supervisors
1	2	3	4
	INDIA	1,331,948	272,778
	States		
1.	Andhra Pradesh	100,000	20,000
2.	Arunachal Pradesh	2,500	600
3.	Assam	40,000	8,000
4.	Bihar	124,221	25,255
5.	Goa	2,100	420
6.	Gujarat	67,000	13,400

<i>Sl. No.</i>	<i>India/State/Union Territory</i>	<i>Enumerators</i>	<i>Supervisors</i>
1	2	3	4
7.	Haryana	25,000	5,000
8.	Himachal Pradesh	10,786	2,696
9.	Jammu & Kashmir	12,288	2,393
10.	Karnataka	83,333	16,667
11.	Kerala	60,000	12,000
12.	Madhya Pradesh	95,000	19,800
13.	Maharashtra	125,000	25,000
14.	Manipur	4,100	820
15.	Meghalaya	2,299	462
16.	Mizoram	1,300	290

<i>Sl. No.</i>	<i>India/State/Union Territory</i>	<i>Enumerators</i>	<i>Supervisors</i>
1	2	3	4
17.	Nagaland	1,938	408
18.	Orissa	42,000	9,000
19.	Punjab	27,750	5,550
20.	Rajasthan	68,000	13,600
21.	Sikkim	620	146
22.	Tamil Nadu	100,000	23,000
23.	Tripura	4,100	875
24.	Uttar Pradesh	206,000	42,000
25.	West Bengal	107,300	21,4600

<i>Sl. No.</i>	<i>India/State/Union Territory</i>	<i>Enumerators</i>	<i>Supervisors</i>
1	2	3	4
	<i>Union Territories</i>		
1.	A & N Islands	585	170
2.	Chandigarh	1,119	226
3.	Dadra & Nagar Haveli	400	80
4.	Daman & Diu		
5.	Delhi	16,000	3,200
6.	Lakshadweep	77	34
7.	Pondicherry	1,132	226